

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4145

ANSWERED ON:21.12.2005

LATERAL ENTRY OF PRIVATE SECRETARIES

Acharia Shri Basudeb; Gadakh Shri Tukaram Gangadhar; Osmani Shri A.F. Golam; Thomas Shri P.C.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has discontinued the lateral entry of the Private Secretaries (PSs) of CSSS Cadre into Grade I of CSS at the level of Under Secretary (US);
- (b) if so, the reasons therefor;
- (c) the number of PSs appointed as Gr. I of CSS at the level of Under Secretaries, so far;
- (d) the policy of Government to ensure need-based increase of additional posts in various grades of CSS and CSSS cadres;
- (e) whether the Government is likely to introduce higher grade (Director level) in CSSS cadre keeping in view the fact that the members of another sister service of the Central Secretariat i.e. CSS can aspire to reach at Joint Secretary and above levels;
- (f) if so, the details thereof;
- (g) if not, the reasons therefor;
- (h) whether PSs are not being appointed as Under Secretary on ad-hoc basis;
- (i) if so, the reasons therefor;
- (j) whether there is any proposal to create post of Principal Private Secretaries (PPSs) for posting with Joint Secretary and equivalent level officers to remove acute stagnation in the PS Grade; and
- (k) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Government has decided to discontinue the lateral entry of Private Secretaries (PSs) of CSSS to Grade I (Under Secretary) of CSS. The main reason was that these two services are distinct in their roles and functions and members of various services largely need to look to their own Service channels for promotional prospects.

(c): As per the available information, about 120 PSs of CSSS have been included in the Select Lists of Grade I (Under Secretary) of CSS for the years from 1977 to 2000.

(d): The decisions on cadre restructuring are made keeping in view the administrative and organisational needs and its financial implications on the Government.

(e) to (g): The Group of officers on Cadre Structure of CSSS observed that on the basis of functional needs, it is difficult to provide a higher grade (Director level) for promotion of Sr. PPS. The functions expected to be performed by the members of CSS and CSSS are distinct and, therefore, close comparisons cannot be drawn for introducing higher grades.

(h) & (i): Since Government has decided to discontinue the lateral entry of PS of CSSS to Grade I (Under Secretary) of CSS, the question of ad hoc appointment does not arise.

(j): There is no such proposal.

(k): Does not arise.